

SS-T008/1/2022-Standard-FSSAI
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(विज्ञान एवं मानक विभाग)
एफडीए भवन, कोटला रोड, नई दिल्ली- 110002.

Date: 20th June 2022

Subject: Operationalization of the Standards of Crude Corn (Maize) Oil- Direction under Section 16(5) of Food Safety and Standards Act, 2006-reg.

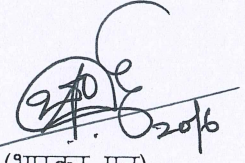
In exercise of the power conferred under Section 92 of the Food Safety and Standards Act, 2006, FSSAI has notified the draft FSS (Food Product Standards and Food Additives) Amendment Regulations, 2022 relating to the standards of Crude Corn (maize) Oil.

2. The above-mentioned draft amendment regulation is already notified on the FSSAI website on 31.05.2022 for public comments. Meanwhile, to allow the FBOs to import the crude corn oil, it has been decided to operationalize the following provision of the above-mentioned proposed draft amendment with immediate effect:

(e) after sub-regulation 2.2.8 relating to 'PEROXIDE VALUE OF OILS AND FATS', the following sub-regulation shall be inserted, namely. – 2.2.9. CRUDE SOLVENT EXTRACTED CORN (MAIZE) OIL

Solvent Extracted Crude Oils (1)	Moisture and insoluble impurities (% by wt. Max) (2)	Refractive index at 40°C (3)	Saponification value (4)	Iodine Value (Wij's) (5)	Acid Value (Max.) (6)	Unsaponifiable matter(% by wt. Max.) (7)	Flashpoint Penskey Martens (closed)°C Min. (8)
Corn (Maize) Oil	0.25	1.4637-1.4675	187-195	103- 128	8.0	2.5	100

3. This issues with the approval of the competent authority in the exercise of the power vested under Section 18(2)(d) read with 16(5) of the Food Safety and Standards Act, 2006.


(भास्कर, एन)

(सलाहकार, विज्ञान एवं मानक)

To:

1. ED(CS)-with a request to communicate to Food Safety Commissioners of all States/UTs
2. Advisor (QA)
3. Director (TICD)-with a request to communicate to all Authorized Officers
4. All Regional Directors, FSSAI
5. CITO, FSSAI-with a request to upload this clarification on the FSSAI website

Copy to:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI